

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
ILLEGAL MINING .

1089

SHRI M.V. MYSURA REDDEY

Will the Minister of COAL be pleased to state :-

- (a) the details of coal bearing States in the country;
- (b) whether it is a fact that some of the coal bearing States have not framed rules under the Mines and Minerals (Development and Regulation) Act, 1957, which is adversely affecting in containing illegal mining;
- (c) if so, the details of such States and the reasons therefor;
- (d) whether it is also a fact that only a few thousands tonnes of coal which is being illegally mined has been seized during the last three years; and
- (e) If so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a): The details of coal bearing States are as under:-

1. West Bengal 5. Maharashtra 9. Andhra Pradesh
2. Jharkhand 6. Orissa 10. Arunachal Pradesh
3. Uttar Pradesh 7. Chattisgarh 11. Meghalaya
4. Madhya Pradesh 8. Assam

(b) & (c) :Ministry of Coal does not have information regarding the details of coal bearing states who have not framed rules under Mines and Minerals (Development and Regulation) Act, 1957. However, Ministry of Coal has been urging from time to time the Coal Producing States by writing to their Chief Secretaries, from time to time, to check illegal mining. The State Governments were also advised to consider framing of suitable Rules, if not already done, under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 to strengthen the hands of District authorities in curbing such illegal activities and instruct their State law enforcing authorities to take stringent action.

(d) & (e) :Illegal mining of coal is carried out stealthily and clandestinely. It is not possible to specify the exact quantum of coal stolen on account of illegal mining of coal. However, as per raids conducted by security personnel as well as joint raids with the law order authorities of the concerned State Government, the quantity of Coal seized during the last three years are given below :

(Quantity in tonnes)

Company	2007-08	2008-09	2009-10
Eastern Coalfields Ltd.	2497.00	6529.00	8161.00
Bharat Coking Coal Ltd.	131.00	2050.96	2131.18
Central Coalfields Ltd.	429.90	93.00	30.00
Northern Coalfields Ltd.	0.00	0.00	0.00
Western Coalfields Ltd.	41.00	11.00	0.00
South Eastern Coalfields Ltd.	40.00	0.00	0.00
Mahanadi Coalfields Ltd.	0.00	0.00	0.00
North Eastern Coalfields	0.00	0.00	0.00
Coal India Ltd.	3138.90	8683.96	10322.18

